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(c) The export targets are fixed on a year to year basis. No specific export targets have been fixed for being acheived by the turn of the century. Government have been taking a number of steps to increase our textile exports which include encouraging exporters to participate in buyerseller mets, fairs and exhibitions; enabling import of capital goods at concessional duty for export production; special arrangement for dutyfree import of raw materials for export production: ensuring increased availability of export credit etc.

Appointment of Banking Ombudsman *166. SHRI ISH DUTT YADAV: SHRI SANJAY DALMIA:

Will the Minister of FINANCE be pleased to state:

- (a) the number of Banking Ombudsmen appointed so far in the country; and
- (b) the number of complaints/issues settled/resolved by each till date?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEVIPROSAD PAL): (a) Reserve Bank of India (RBI) have so far appointed Banking Ombudsmen at eight centres in the country.

(b) According to RBI, the number of complaints/issues settled/resolved by each of the Ombudsmen (as on 31.12.95) are as under:—

SI. No.	Centre	No. of complaints Reed.	No. of complaints not maintainable	No. of issues actually dealt with	No. of complaints settled	No. of complai- nts pending
1.	Bombay	378	227	151	107	44
2.	Bhopal	242	100	142	69	73
3.	New Delhi	279	136	143	107	36
4.	Bangalore	177	86	91	59	32
5.	Chandigarh	184	102	82	42	40
6.	Hyderabad	70	38	32	11	21
7.	Patna	16	5	11	1	10
8.	Jaipur*	_		_	_	_

^{*}Office set up on 15.1.96

Agreement on Ad-Hoc Treasury Bills

*167. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the Minister of FINANCE be pleased to state:

(a) whether the agreement between Government and the Reserve Bank of

India about the Ad-hoc Treasury Bills has been implemented;

(b) whether there were any deviations from the agreement during last year and if so, on how many occasions and to what extent; and